

**DIVISION BENCH**

**O-115**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1976(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	AGARWAL COAL CORPORATION PRIVATE LIMITED Vs. MAITHAN ISPAT LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

**Mr. V.N. Dubey, Advocate** | **For the Operational Creditor**

**Mr. Shaunak Mitra, Advocate** | **For the Corporate Debtor**

**ORDER**

Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.

Pleadings are complete in the matter. List this matter on **04/10/2021**.

**Harish Chander Suri**  
**Member (Technical)**

**Rajasekhar V.K.**  
**Member (Judicial)**

vc